

1	2	3	4	5	6
3.	Arunachal Pradesh	314	16	366	94
4.	Assam	9617	481	9524	2896
5.	Bihar	33459	1673	36707	10078
6.	Chandigarh	372	19	391	112
7.	Dadra and Nagar Haveli	51	3	60	14
8.	Delhi	9921*	436	11973	2316
9.	Goa	500	25	508	150
10.	Daman	24	1	26	12
11.	Diu	15	1	17	-
12.	Gujarat	16194	810	17557	4878
13.	Haryana	6386	319	6996	1924
14.	Himachal Pradesh	2019	101	2197	608
15.	Jammu and Kashmir	3136**	144	3567	868
16.	Karnataka	17769	888	19117	5350
17.	Kerala	11953	598	12368	3600
18.	Lakshdweep	71	4	81	22
19.	Madhya Pradesh	25031	1252	28127	7536
20.	Maharashtra	29938	1497	33550	9014
21.	Manipur	694	35	782	208
22.	Meghalaya	662	33	752	200
23.	Mizoram	261	13	293	78
24.	Nagaland	426	21	542	128
25.	Orissa	12393	620	13456	3730
26.	Pondicherry	305	15.2	360	64
27.	Karikal	73	3.7	86	18
28.	Mahe	15	0.7	18	4
29.	Yanam	7	0.4	8	2
30.	Punjab	7945	397	8619	2392
31.	Rajasthan	16914	846	18704	5092
32.	Sikkim	165	8	174	50
33.	Tamil Nadu	22547	1127	23741	6790
34.	Tripura	1001	50.0	1173	302
35.	Uttar Pradesh	52926	2646	59122	15936
36.	West Bengal	25888	1294	28934	7796
37.	Bhutan	300	15	315	50
Grand Total		334820	16669	368760	100000

* w e f July, 1993

** w e f Feb., 1994

[Translation]

Construction of Yatri Niwas in Maharashtra

1046. SHRI DATTA MEGHE :

SHRI KACHARU BHAU RAUT :

Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government have received

proposals from the Government of Maharashtra for the construction of Yatri Niwas for middle class tourists,

(b) if so, the details alongwith the locations thereof,

(c) the final decision taken by the Union Government in this regard;

(d) whether any financial assistance has also been provided for the purpose; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (e). Yes, Sir. Two complete proposals for construction of Yatri Niwases at Shegaon and Latur were received and Central financial assistance of Rs. 25,97,505/- in 1986-87 and Rs. 19.17 lakhs in 1991-92 respectively were sanctioned.

Flights for Ranchi-Bombay-Madras

1047 SHRI LALIT ORAON : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have any scheme to direct a link Ranchi with Bombay and Madras;

(b) if so, the time by which it is likely to be implemented; and

(c) if not, reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c) Due to crew constraints, Indian Airlines has, at present, no plans to link Ranchi with Bombay and Madras. However, private operators are encouraged to add new sectors.

[English]

Production of Small 29 Seater/other Aircrafts

1048 SHRI K. PRADHANI Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have any proposal to produce 29 seater or other small aircrafts;

(b) if so, the details thereof;

(c) whether these aircrafts are likely to feed other aircrafts and replace outdated aircrafts of Vayudoot.

(d) if so, the details thereof; and

(e) the firms with which the Government are negotiating to produce the above aircrafts?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (e) No proposal has been received for manufacture of 29-seater aircraft. The following proposals for manufacture of small aircraft have however been received :

1. M/s National Aeronautics Ltd., Bangalore :

(i) 2 Seater Hansa-3 trainer aircraft, and (ii) 14 seater Saras twin turboprop multirole light transport aircraft.

2. M/s Hindustan Aeronautics Ltd. Bangalore :

14 seater twin engine Advanced Light Helicopter.

Besides, Director General of Civil Aviation has granted approval to M/s Bashi Aerospace, Bangalore, to design 2 Seater trainer aircraft

There is no proposal to replace Vayudoot fleet with any of the above aircraft.

[Translation]

Development of Sunder Ban

1049 SHRI P.R. DASMUNSI : Will the Minister of TOURISM be pleased to state :

(a) whether the Government propose to develop the Sunder Ban of West Bengal as a tourist place.

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (c). The Development of Tourist Places is primarily the responsibility of the State Governments. The Department of Tourism extends financial assistance every year for the projects received from the State Governments, including West Bengal, on the basis of their merits and inter se priority. During 1988-89, Rs. 49.50 lakhs was sanctioned to the State Government of West Bengal to purchase a cruise vessel for the Sunderbans.

[English]

Draft Tourism Action Plan

1050 SHRI JAGMOHAN Will the Minister of TOURISM be pleased to state :

(a) whether it is a fact that in the Draft Tourism Action Plan, presented in Parliament in 1992, a target of receiving 5 million foreign tourist by 1996-97 was set up.

(b) if so, whether the Government have failed to achieve even 40 percent of this target; and

(c) if so, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) The National Action Plan for Tourism presented in the Parliament set a target of increasing the share of India to one percent of the world tourist arrivals within a period of five years.

(b) and (c). In view of constraints of infrastructural facilities and the necessary financial resources for the development of such facilities, a target of 5 million tourists have been now set for 2000 A.D. on the assumption that such facilities would be created with the efforts of Central and State Governments and the private sector by that time. The foreign tourist arrivals during 1995-96 were 21,90,334. Terrorist activities in Jammu and Kashmir and unexpected events like plague also affected tourist arrivals adversely.